

**Shri Supakar:** If it is the case of the Government of India that the Orissa Government did not approach the Irrigation and Power Ministry on this topic, may I know, if they have approached the Irrigation and Power Ministry, and what is their proposal?

**Shri Hathi:** I have already stated in the very beginning that this question either of finding money or qualifying these schemes for repairs should find a proper place under the flood control measures or under the Grow More Food scheme was considered at the meeting of the Central Flood Control Board, where the Minister from Orissa was also present. The decision of the Board was that this should properly qualify under the Grow More Food scheme and not under the flood control measures.

**Shri S. C. Samanta:** The hon. Food and Agriculture Minister is here. May I know whether any such scheme has come to him and if so when?

**The Minister of Food and Agriculture (Shri S. K. Patil):** We are considering between the two Ministries the best way of solving the question.

#### **Firing on Train near Charkhi Dadri**

\*749. **Shri Ram Krishan Gupta:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there was a firing incident on IBDB train running between Charkhi Dadri and Munheru on the 27th December, 1959;

(b) if so, the nature of loss suffered and whether any passenger was killed or injured;

(c) whether the matter has been investigated; and

(d) if so, with what result?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a), (c) and (d). It has not so far been established whether it was a case of firing or stone-throwing. The matter is, however, being vigorously enquired into by the Police.

(b) No passenger was killed or injured. Only 3 glass panes of carriage windows were broken.

**Shri Ram Krishan Gupta:** May I know whether it is a fact that some M.L.A. of the Punjab Assembly was travelling in the compartment, the glass panes of which were broken?

**Shri S. V. Ramaswamy:** Subsequently the police came to know that one M.L.A. was travelling. He said, "if it was a gun-shot, then it was aimed at me"; but he was not sure. The police contacted the railway employees also. They said that they did not hear of any report of a gun. Subsequently the M.L.A. said that he would give information about the two persons whom he suspected. He has not given so far any information.

**Shri Raghunath Singh:** May I know whether the first information report was lodged in this case and whether there is mention of firing or stone-throwing in the first information report?

**Shri S. V. Ramaswamy:** The first information was given by the Guard. He said that certain glass panes were broken in the brake-van and in the compartment next to it. That is all he said. It was not clearly stated whether there was stone-throwing or gun shot.

**Shri S. M. Banerjee:** The incident took place on 27th December, 1959 and the hon. Deputy Minister has stated that he is not sure whether it was a stone or a bullet. May I know whether anything was found, whether a brickbat was found or a bullet?

**Shri S. V. Ramaswamy:** The police have vigorously searched and they have made enquiries. They examined the train also and searched it to establish whether it was a case of gun shot or not; but nothing could be established.